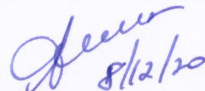


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 09.12.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 914/2006	21. O.S. 1312/2007
2. O.S. 510/2009	22. O.S. 546/2009
3. O.S. 1370/2011 C/W 232/2012	23. EX. 15/2010
4. O.S. 1400/2012	24. EX. 23/2010
5. O.S. 1210/2013	25. EX. 25/2010
EVIDENCE	26. EX. 28/2011
6. O.S. 754/2002	27. FDP. 1/2012
7. O.S. 608/2011	28. MISC. 36/2012
8. O.S. 1146/2011	29. O.S. 840/2014
9. O.S. 448/2013	30. O.S. 1264/2014
10. O.S. 692/2013	31. O.S. 158/2019
11. O.S. 1126/2013	32. O.S. 160/2019
12. O.S. 1760/2013	33. O.S. 580/2019
13. O.S. 398/2014	34. O.S. 846/2019
14. O.S. 152/2015 C/W 176/2015	35. O.S. 256/2013
15. O.S. 364/2015	36. O.S. 1192/2014
16. O.S. 1118/2015	37. O.S. 1434/2014
17. O.S. 194/2016	38. O.S. 1044/2019
18. O.S. 536/2016	39. MISC. 54/2020
19. O.S. 124/2017	40. O.S. 1102/2020
20. O.S. 220/2017	

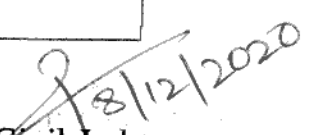

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 09.12.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 982/2008	21) O.S. 1022/2006
2) O.S. 1628/2013	22) O.S. 8/2010
3) O.S. 540/2015	23) O.S. 498/2011
4) O.S. 1252/2015	24) O.S. 500/2012
5) O.S. 1472/2015	25) O.S. 598/2013
6) O.S. 732/2016	26) O.S. 904/2013
7) MISC. 6/2017	27) O.S. 314/2014
EVIDENCE	28) O.S. 850/2014
8) O.S. 1298/2012	29) O.S. 1226/2014
9) O.S. 1320/2013	30) O.S. 1398/2014
10) O.S. 1540/2013	31) O.S. 1048/2015
11) O.S. 566/2014	32) O.S. 1002/2016
12) O.S. 1248/2014	33) O.S. 752/2017
13) O.S. 1420/2014	34) O.S. 204/2018
14) O.S. 1760/2014	35) O.S. 550/2019
15) O.S. 102/2015	36) O.S. 778/2020
16) O.S. 758/2015	37) O.S. 1104/2020
17) O.S. 1044/2016	ORDERS
18) O.S. 1172/2016	38) O.S. 1118/2020
19) O.S. 1428/2016	39) O.S. 1124/2020
20) O.S. 1222/2017	40) O.S. 1126/2020


II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 09.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 753/2012	01	O.S. 1068/2013
02	O.S. 1207/2013	02	O.S. 1661/2014
03	O.S. 583/2019	03	O.S. 507/2019
04	O.S. 1645/2019	04	O.S. 227/2014
05	O.S. 893/2008	05	O.S. 919/2017
06	O.S. 1485/2008	06	O.S. 243/2018
07	O.S. 1061/2011	07	O.S. 659/2018
ARGUMENTS		ARGUMENTS	
08	O.S. 895/2012	08	O.S. 673/2009
09	O.S. 273/2014	09	O.S. 87/2014
10	O.S. 547/2018	10	O.S. 159/2016
11	O.S. 1457/2019	11	O.S. 807/2016
12	O.S. 2307/2007	12	O.S. 973/2017
EVIDENCE		EVIDENCE	
13	O.S. 297/2018	13	O.S. 1143/2018
14	O.S. 1253/2018	14	O.S. 905/2018
15	O.S. 835/2020	15	O.S. 1211/2017 to 1215/2017
16	O.S. 1223/2019	16	O.S. 621/2017
17	O.S. 913/2019	17	O.S. 421/2017
18	O.S. 895/2019	18	O.S. 1251/2016
19	O.S. 783/2019	19	O.S. 639/2015
20	O.S. 673/2019	20	O.S. 639/2013

u/s
8/12/2020

III Additional Civil Judge,
Bengaluru Rural District
Bengaluru

III Additional Civil Judge,
Bengaluru Rural District
Bengaluru